

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

February 14, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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6 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	COR No	Issued On	Cancellation Order Date
1.	Dimensional Finance Private Limited	4/5, Noormal Lohia Lane, Kolkata-700 007, West Bengal	B.05.05423	September 18, 2003	January 07, 2019
2.	Help-Line Securities Private Ltd.	301, Prakash Deep-7, Tolstoy Marg, New Delhi- 110 001	B-14.02568	February 22, 2002	January 17, 2019
3.	India Cements Capital Limited (Previously known as India Cements Capital & Finance Limited)	Dhun Building, 827, Anna Salai, Chennai-600 002, Tamil Nadu	B-07-00269	December 18, 2006	January 18, 2019
4.	Keyman Financial Services Private Limited	403, Prabhat Kiran, 17 Rajendra Place, New Delhi- 110 008	14.00741	May 06, 1998	January 21, 2019
5.	Gainda Mal Chiranji Lal Limited (Now known as Gainda Mal Chiranji Lal Private Limited)	3, Industrial Area, Phase I, Chandigarh-160 002	06.00038	March 05, 1998	January 23, 2019
6.	Mahavir Finance Limited	MBD House, Gulab Bhawan 6, Bhahadurshah Zafar Marg, New Delhi-110 002	B-14.03101	June 06, 2006	January 29, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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